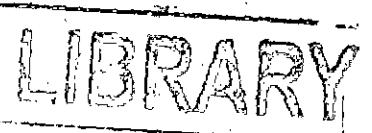


CENTRAL ADMINISTRATIVE TRIBUNAL
KOLKATA BENCH, KOLKATA

O.A/350/00365/2018

Date of Order: 02.08.2021

Coram: Hon'ble Ms.Bidisha Banerjee, Judicial Member

Sri Amar Nath Gond, son of Lal Buchan Gond, aged 54 years, worked as Sorting Assistant at Airport Sorting Division, Kolkata. Presently working as Mailman RMS SG Division, Siliguri, Pin- 734001 and residing at 46, J. N. Tewari Road, Balaka Apartment, 4th Floor, Dum Dum, Kolkata – 700028, Dist. North 24 Parganas, West Bengal.

.....Applicant

-Versus-

1. Union of India, service through the Secretary, Ministry of Communication & IT, Department of Posts, New Delhi – 110011.

2. The Chief Post Master General, West Bengal

Circle, Yogayog Bhavan, Chittaranjan Avenue,
Kolkata - 700012.

3. The Director of Postal Services, North Bengal &
Sikkim Region, Siliguri - 734001.

4. The Post Master General, North Bengal &
Sikkim Region, Siliguri - 734001.

5. The Assistant Director of Postal Services, Office
of the P.M.G., North Bengal & Sikkim Region,
Siliguri - 734001.

6. Sri Ashok Pal, Ad-hoc Disciplinary Authority &
Sr. Superintendent of Post Offices, RMS West
Bengal Division, Howrah - 711101.

.....Respondents

For The Applicant(s): Ms. T. Maity, Counsel

For The Respondent(s): Mr. T. K. Chatterjee, Counsel

ORDER (ORAL)

Per: Hon'ble Ms. Bidisha Banerjee, Judicial Member

Heard Learned Counsels on both sides.

2. Learned Counsel for the applicant would seek liberty to withdraw the present O.A. and file afresh. Both Learned Counsels agreed that this matter can be disposed of.
3. Accordingly, we allow the O.A. to be withdrawn, giving liberty to the applicants to file this O.A. afresh seeking appropriate relief.
4. Therefore, the present O.A. stands disposed of as 'withdrawn' with the aforesaid liberty. No costs.

(Bidisha Banerjee)
Member (J)